

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA No.513 of 2023

IN THE MATTER OF:

Sandeep & Anr.

...

Applicant

Versus

Union of India & Ors.

...

Respondent

**INDEX**

Sr. No.	Particular	Page No.
1.	Status report of Joint Committee in compliance of order dated 23/08/2023 in OA No.513 of 2023	1-4
2.	Copy of 20 Nos. of Inspection reports of Brick kilns as <b>Annexure R-1.</b>	5-24
3.	List of Brick Kilns alongwith status <b>Annexure R-2</b>	25-31

  
Regional Officer,  
Kaithal Region

**Report of Joint Committee In Original Application No.513 of 2023**  
**titled as Sandeep & Anr. Versus Union of India & Ors.**

Hon'ble NGT in its order dated 23.08.2023 in OA No. 513/2023 titled as Sandeep & Anr. Versus Union of India & Ors passed the following directions:

1. Learned Counsel appearing for the applicant referring to the various orders passed by this Tribunal as well as Hon'ble Supreme Court has submitted that the brick kilns operating in the areas adjacent to the NCR have been regulated by permitting them to operate between March to June, subject to the permissible air quality by using zigzag technology or throughout the year by using PNG. He further submits that the Respondents No. 5 to 102 are the brick kilns operating in District Kaithal, Haryana which is adjacent to the NCR Region and they are required to be governed by the same directions which have already been issued but they are not following the said directions.
2. At the first instance, we are of the view that the truthfulness of the allegation is required to be ascertained. Therefore, we constitute a joint Committee comprising of Respondent No. 3, Central Pollution Control Board (CPCB) and Respondent No. 4, Haryana State Pollution Control Board (HSPCB) and direct the joint Committee to submit a report before this Tribunal in respect of the allegations made in the application. The HSPCB will be the nodal agency for coordination and compliance. The report shall include the details of number of brick kilns in operation in the area concerned and their compliance with consent to operate including their operation as per Graded Response Action Plan (GRAP)
3. If found necessary, at the appropriate stage before passing any adverse order, the concerned brick kilns (impleaded as respondents) will be noticed and afforded an opportunity
4. Let the report be submitted by the joint Committee within four weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF
5. List on 01.11.2023

In compliance with the above order the following committee is constituted:

1. Sh. Suneel Dave, Director, CPCB, Chandigarh
2. Dr. Satish Kumar, Scientist-B, HSPCB, Kaithal,

The committee has undertaken random visits of 20 brick kilns during (from 06.10.2023 To 11.10.2023) to assess the status of operation and to verify the compliance of norms notified. The inspection reports in respect of the units visited are placed at **Annexure A**. All the inspected bricks kilns were found non operational but other preparatory work like bricks moulding, drying and stacking within the kilns were in progress. However, fuel charging and firing which weren't found and the same is expected to take place somewhere in the month of November.

As per record of HSPCB, out of 97 Brick kilns, 74 Brick Kilns have provided "zig-zag" technology with appropriate stack (height) to control air emission & obtained Consent to Operate from the Board. The rest of 23 brick kilns have not obtained consent to operate from Haryana State Pollution Control Board out of which 05 are closed by board, 07 dismantled and 11 are closed on their own as provided in the **Annexure B**

Since, the brick kilns of the region were not yet fire, and therefore emission monitoring to verify the compliance of the standards has not been undertaken. It is therefore submitted that this committee may please be allowed time of three months to submit its report on compliance of emission and other conditions as stipulated in the consent issued by the Board.

Suneel Dave  
Director,  
CPCB, Chandigarh

(Email attached)

  
Satish Kumar, Sci.-B  
HSPCB, Kaithal

**OA number 513/2023...order of NGT regarding**

5 messages

RO Kaithal HSPCB <hspcbrokai@gmail.com>  
To: Suneel Dave <sdave.cpcb@gmail.com>

Fri, Oct 27, 2023 at 11:53 AM

please find attached herewith rough reply alongwith the copy of BKO's list and copy of case.please check and revert and if any corrections required pls incorporate so that joint reply could be filed in time before Hon'ble NGT as NDOH is 1.11.23

Regional Officer  
Kaithal

## 4 attachments

 Book1.xlsx  
20K bko.docx  
18K Document 13.pdf  
7094K Document 6.pdf  
16228KSuneel Dave <sdave.cpcb@gmail.com>  
To: RO Kaithal HSPCB <hspcbrokai@gmail.com>

Fri, Oct 27, 2023 at 1:23 PM

The following comments are being offered:

1. The NGT order asked us to file a status report and NOT any affidavit. The format and content therefore needs revision.
2. Please note Suneel Dave is a member of the committee representing CPCB and NOT the nodal officer.
3. It is uncalled for to mention the business of Suneel Dave.
4. What is BKO?
5. What do you mean by stating "AQI appeared at a moderate level" ....what is AQI of Kaithal?
6. How do we arrive at estimating the AQI of Kaithal? How many CAAQMS are placed with and what parameters are being monitored?
7. All inspected brick kilns were not closed. In fact, all were in operation as raw bricks moulding, stacking the bricks inside the kilns and other preparation were undergoing. The firing of the kilns is expected sometime in November.
8. Let the report simply mention what has been done so far without any reason of not compliance/ incompleteness.
9. The report may also include the status of all those units inspected.
10. Since, the emissions monitoring would only be undertaken once the firing of kilns began. Until it would remain a status of their consent and verification of other conditions for compliance that includes development of green belt and providing adequate air pollution control systems besides water sprinklers for fugitives dust mitigation.
11. Let there be clarity on who's the officer nominee from HSPCB. Please provide a copy of order issued within HSPCB, nominating the officer represented in the committee. One who is signing the report should be the member of the committee and must have visited the units.
12. The report may contain a paragraph on the total number of bricks kilns, number of the kilns with valid consent, action taken by HSPCB against those who were found to be noncompliant or operating without consent and so on.

[Quoted text hidden]

Suneel Dave

Director

Central Pollution Control Board

Chandigarh

Cell:- +919205849639/9868036039

Suneel Dave <sdave.cpcb@gmail.com>  
To: RO Kaithal HSPCB <hspcbrokai@gmail.com>

Mon, Oct 30, 2023 at 5:38 PM

Please find attached the report as modified.

[Quoted text hidden]

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Suneel Dave

Additional Director

Central Pollution Control Board

Delhi

Cell:- +919868036039

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RO Kalthal HSPCB <hspcbrokai@gmail.com>  
To: Suneel Dave <sdave.cpcb@gmail.com>

Mon, Oct 30, 2023 at 5:51 PM

Sir, please find enclosed herewith the updated reply

**Regional Officer**  
Kalthal

[Quoted text hidden]

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 Joint Committee Report OA 513 HSPCB.docx  
33K

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Suneel Dave <sdave.cpcb@gmail.com>  
To: RO Kalthal HSPCB <hspcbrokai@gmail.com>

Mon, Oct 30, 2023 at 5:59 PM

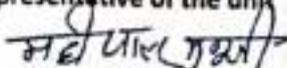
This is fine.

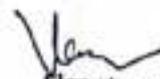
[Quoted text hidden]

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Gopal Bhatta Co., VPO-Pabnawa, Kaithal
Longitude/Latitude	Latitude - 29.899571° Longitude - 76.663294°
Zig-Zag status	Converted
Brick Kiln having consent	Consent granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	No
Status of Platform as per guidelines	Not provided
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Electricity used for ID Fan

 9813154231  
Signature with Date  
The representative of the unit  


  
Signature with Date and  
Name of the Inspecting Officer  
CVIKASH KUMAR JBS  
06-10-2023

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Haryana Bhatta Co. Vill. - Chandiana, Distt-Kaithal
Longitude/Latitude	Lat - 29.852819° Long. 76.629393°
Zig-Zag status	Converted into Zig-Zag
Brick Kiln having consent	Consent Granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, As per norm
Status of Platform as per guidelines	As per norm
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Regular Electricity and Diesel Wled for ID Fuel

*Jitender Kumar*  
(JITENDER KUMAR)  
Signature with Date 98965-52152  
The representative of the unit Prop.

*Vikash Kumar*  
Signature with Date and  
Name of the Inspecting Officer  
(VIKASH KUMAR) 2257  
06-10-2023

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No. / Date of Issue	- 06-10-2023
Name & Address of the Brick Kilns	M/s Amar Gram Udyog Mandal, Vill. - Chandlana Distt - Kaithal
Longitude/Latitude	Latitude - 29.867109° Long - 76.627564°
Zig-Zag status	Converted into Zig-Zag
Brick Kiln having consent	Consent Granted upto 31-03-2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal + Saw dust
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In use
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Diesel used for ID Fan 10-12 lit/day consumption

Praveen Chand  
Signature with Date 6/10/23  
The representative of the unit  
98966-70825

Vikas  
Signature with Date and  
Name of the Inspecting Officer  
(Vikas Kanya JEE)  
06-10-2023

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Hindustan Bhatta Company Vill- Chandlana, Distt- kaithal
Longitude/Latitude	Latr - 29.854723° Long. 76.625351°
Zig-Zag status	Converted
Brick Kiln having consent	Consent Granted upto 31-03-2026
Brick Kiln having production capacity declared/ mentioned in consent	25000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Not adequate
Status of Platform as per guidelines	Not as per guideline
Type of Fuel	Coal, not purchase yet
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Electricity used for ID Fans

Jiyatal 9896553153  
Signature with Date  
The representative of the unit

Signature with Date and  
Name of the Inspecting Officer  
(Vikash Kumar, JEE)  
06-10-2023

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Gagnerh Bhatia Co. VPO- Pabnawa, Kaithal
Longitude/Latitude	Lat - 29.904694° Long. - 76.678548°
Zig-Zag status	Converted
Brick Kiln having consent	Consent granted upto 31-03-2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 Now/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guideline
Status of Platform as per guidelines	As per norm
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved roads
Covering of trucks	No such activity found at site
Remarks	Electricity used for ID Fan

Jitender Kumar  
(JITENDER KUMAR)

Signature with Date  
The representative of the unit

PROP.  
98965-52152 (M)

Vijay  
Signature with Date and  
Name of the Inspecting Officer  
(VIKASH KUMAR JEE)  
06-10-2023

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Gurnu Braharanand Gisra Bilyog Mandal, Kaul Kaitbal
Longitude/Latitude	Lat - 29.867576° Long - 76.652939°
Zig-Zag status	Converted, stack outside the brick kiln
Brick Kiln having consent	Consent granted upto 31-03-2023 and unit intimated for self closure
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Not adequate
Status of Pothole as per guidelines	Not adequate
Status of Platform as per guidelines	Not adequate
Type of Fuel	—
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	Not in service
Remarks	Unit was found lying closed

Signature with Date  
The representative of the unit  
90504-37389

Signature with Date and  
Name of the Inspecting Officer  
(Vikash Kumar JEE)  
06-10-2023

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Agarwal B.K.O. Village Balwanti (Kathal)
Longitude/Latitude	Lat - 29.880678° Long - 76.470949°
Zig-Zag status	Converted to zig-zag
Brick Kiln having consent	Granted upto - 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved road
Covering of trucks	NO such activity found at site
Remarks	Diesel used for ID fan

*Prem Kumar*  
10/10/2023  
Signature with Date  
The representative of the unit  
98966-70825

*Raj*  
10/10/2023  
*Kumar*  
10/10/2023  
Signature with Date and  
Name of the Inspecting Officer

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Super Bricks Ind Nouch Road, Vill. Keerak-katka
Longitude/Latitude	Lat: 29.886014° Long: 76.461452°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto - 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Pothole available at height 40 feet from GZ
Status of Platform as per guidelines	As per norms
Type of Fuel	coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity & Diesel used for Idgen

Vijay Kumar  
9466801291  
9017570825  
Signature with Date  
The representative of the unit

Shree Kumar C Scientist D  
10/10/2023  
Signature with Date and  
Name of the Inspecting Officer

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	TAT BRICKS CO. village - Keorak - Kothwal
Longitude/Latitude	Lat - 29.85 9014° Long - 76.45 7466°
Zig-Zag status	Converted into zig zag
Brick Kiln having consent	Granted upto 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	21000 number/day
Brick Kiln having Adequate Monitoring Facility Y/N	provided but not as per norms (pothole at lower height)
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Regular electricity & Diesel used for JD fan

*Prem Kumar*

Signature with Date  
The representative of the unit

*Prem Kumar*

Signature with Date and  
Name of the Inspecting Officer

*Prem Kumar*  
10/10/2023

*Prem Kumar*  
10/10/2023

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Ganapati Bhatta Company, Vill. Deera, Kartal
Longitude/Latitude	Lat: 29.865151° Long: 76.42687°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Potholes available at height 25 from G.L
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved roads
Covering of trucks	No such activity found at site during visit
Remarks	DG set used for ID job

*Sandeep Kumar*  
Signature with Date 04/06/2023  
The representative of the unit

*Sandeep Kumar (Scrout-25)*  
Signature with Date and  
Name of the Inspecting Officer 10/10/2023

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Bharat Bricks Industries Village-Keerak-Kaithwal
Longitude/Latitude	Lat: 29.890635° Long: 76.486354°
Zig-Zag status	Converted to Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	20000 Number / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, available as per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Regular electricity & Diesel used for ID fan

For Mukeshwar  
Signature with Date 9/5/23 0000h  
The representative of the unit

Signature with Date and  
Name of the Inspecting Officer  
19/10/2023  
10/10/2023

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Maha Shakti Bhatta Co. Vill. Dohar, Distt-Kaithal
Longitude/Latitude	Lat: 29.881253° Long: 76.421689°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto - 31/07/2024
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Spinning
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	NO such activity found during visit
Remarks	Regular electricity and Diesel <sup>engine</sup> available for FD fan

Dul  
Signature with Date  
The representative of the unit  
98130 25 751

Sharma  
19/10/2023  
Signature with Date and  
Name of the Inspecting Officer

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Rama Bricks Industries vill-Dohar-Karthal
Longitude/Latitude	Lat: 29.879806° Long: 76.420939°
Zig-Zag status	Yes, Zig Zag
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Available as per guidelines (Ladder under construction)
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved road available
Covering of trucks	NO such activities found at site during visit
Remarks	Regular electricity and DH set available for FD fan.

Signature with Date  
The representative of the unit

9812098698

Signature with Date and  
Name of the Inspecting Officer

Date  
19/9/2023

Sandeep  
19/09/2023

## Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Saraswati Bricks Company Vill. - Wajir Nagar - Karthol
Longitude/Latitude	Lat: 29.672701° Long: 76.326803°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In house
Paving of roads	unpaved
Covering of trucks	No such activity found during visit
Remarks	Regular electricity available for AD Jan

*Anish*  
8685997119  
Signature with Date  
The representative of the unit

*Anish*  
11/10/2023  
*Anish*  
11/10/2023  
Signature with Date and  
Name of the Inspecting Officer

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Raghuji Bricks Co. Vill. Chousala - Karthaul
Longitude/Latitude	Lat: 29.6620/30 Long: 76.7003/30
Zig-Zag status	Yes, - Zig-zag
Brick Kiln having consent	Granted (31/03/2025)
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norms
Status of Platform as per guidelines	as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity and solar panel available for functioning of ID fan

*Sandeep*  
9050431000

Signature with Date  
The representative of the unit

*Thakur*  
11/10/2023

Signature with Date and  
Name of the Inspecting Officer

*Kumar*  
11/10/2023

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Om Bricks Company vill - Harsola - Karthaul
Longitude/Latitude	Lat: 29.716566° Long: 76.447197°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	25000/dy
Brick Kiln having Adequate Monitoring Facility Y/N	Dismantled / Not available
Status of Pothole as per guidelines	Inadequate height from GL
Status of Platform as per guidelines	Platform available but ladder not available
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	Not observed at site during visit
Remarks	Regular electricity & Diesel engine used for JD fan functioning

Signature with Date  
The representative of the unit  
9416491509

Signature with Date and  
Name of the Inspecting Officer

Dr. Satish Kumar  
Scientist - B.

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Durga Bhatta Company Mazola - Karhal
Longitude/Latitude	Lat: 29.715679° Long: 76.447595°
Zig-Zag status	Yes, Zig-Zag
Brick Kiln having consent	Close of its own at. 22.12.2022
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not available as per norms
Status of Platform as per guidelines	Not available
Type of Fuel	Coal
Fugitive dust emission control measures	Nil
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	Not in operation
Remarks	Consent expired but work in progress during visit (Construction & Repairing)

*Sandeep*  
9813471612  
Signature with Date  
The representative of the unit

*Umesh* 11/10/2023  
*Srinivas* 11/10/2023  
Signature with Date and  
Name of the Inspecting Officer

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Vishkarma Bhatta Company Village - Marsala - Karhal
Longitude/Latitude	Lat: 29.718058° Long: 76.435726°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31-03-2026
Brick Kiln having production capacity declared/ mentioned in consent	15000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	No Sprinkling done/not applied
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity & Diesel engine used for FD fans

Soham Lal, 9466032040

Signature with Date  
The representative of the unit

The  
11/10/2023  
Primer  
11/10/2023

Signature with Date and  
Name of the Inspecting Officer

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application  
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Sansam Gram Udyog Mandal Village - Titram - Kathal
Longitude/Latitude	Lat: 29.723004° Long 76.417014°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/07/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Stombling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity for FD fan

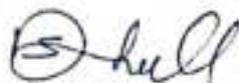
Job 9416387802  
Signature with Date  
The representative of the unit

Done  
11/10/2023  
Signature with Date and  
Name of the Inspecting Officer

## Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiv Shankar Dhatte Co. Vill - Harada - Kantol
Longitude/Latitude	Lat: 29.743229° Long: 76.451648°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norms
Status of Platform as per guidelines	Yes, as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	paved
Covering of trucks	Not in operation
Remarks	Regular electricity used for ID fan

  
Signature with Date  
The representative of the unit  
9996022632

  
Signature with Date and  
Name of the Inspecting Officer  
11/10/2023

Sr. No	Status of consent to operate				Status of pollution control devices			Inspection date	Inspecting Officer	Latest status (Complying / non-complying) as per MOEF notification 21.02.2022	SCH No. & Date	Observation during inspection	Reply submitted by unit or not	Remarks
	Category	Name & Address of BKO	Status of Consent	Period of Consent to operate	Zig-zag converted	APCM under Air Act	Inspection date							
5	Orange	Aggarwal B.K.O, Balwanti, Kaithal	Granted	01/04/2022 - 31/03/2027	YES	ID FAN	10.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Complying	NA	NA	NA	NA	NA
6	Orange	Gupta Bhatta Company, Village Sirta Dera, Siwan, Kaithal	Dismantled	01/04/2016 to 31/03/2019	-	-	-	-	NA	NA	NA	NA	NA	Dismantled
7	Orange	Jai Jawala Bricks Kiln, Dewai, Kaithal	Dismantled	-	-	-	-	-	NA	NA	NA	NA	NA	Dismantled vide No. 4194 dt. 20.03.2023
8	Orange	Super Bricks Industries, Vill. Keorak, Kaithal	Granted	01/04/2023 - 31/03/2028	YES	ID FAN	10.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Complying	NA	NA	NA	NA	NA
9	Orange	Krishna Brick Kiln, Sirta Road, Manas, Distt Kaithal.	Granted	01/04/2023 - 31/03/2027	-	-	-	-	NA	NA	NA	NA	NA	NA
10	Orange	Shiv Bhatta Vill. Sajuma Distt. Kaithal	Granted	01/04/2023 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA	NA
11	Orange	Ganesh Bricks Co., Vill Keorak, Distt Kaithal	Granted	01.04.19- 31.03.24	-	-	-	-	NA	NA	NA	NA	NA	NA
12	Orange	Taj Bricks Company, Vill. Keorak, Kaithal	Granted	01/04/2023 - 31/03/2028	YES	ID FAN	10.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Complying	NA	NA	NA	NA	NA
13	Orange	Shiv Shankar Bhatta Co., Vill Harsola, Distt Kaithal.	Granted	01/04/2022 - 31/03/2024	YES	ID FAN	11.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Complying	NA	NA	NA	NA	NA

14	Orange	Sangam Gram Udyog Mandal, Village Titram, kaithal	Granted	01/04/2022 - 31/03/2025	YES	ID FAN	11.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Scl-B, HSPCB	Complying	NA	NA	NA	NA
15	Orange	Ganpati Bhatta Company, Vill. Deora, Kaithal	Granted	01/04/2023 - 31/03/2024	YES	ID FAN	10.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Scl-B, HSPCB	Complying	NA	NA	NA	NA
16	Orange	Bharat Bricks Industries, Keorak, Kaithal	Granted	05/12/2021 - 31/03/2026	YES	ID FAN	10.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Scl-B, HSPCB	Complying	NA	NA	NA	NA
17	Orange	Jai Hanuman Bhattha Co., Village Manas, Kaithal	Closed by Board	-	-	-	-	-	NA	NA	NA	NA	Closed by Board vide No. 3269 dt. 15.11.2019
18	Orange	Jai Baba Raj Puri Bhatta Co., Village Padla, kaithal	Granted	01/04/2023 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA
19	Orange	Mihal Gini Jee Bhatta Company, Guhna, Kaithal	Granted	01/04/2021 - 31/03/2024	-	-	-	-	NA	NA	NA	NA	NA
20	Orange	Jai Mahavir Brick Kiln Gedhi Padla	Granted	01/04/2023 - 31/03/2026	-	-	-	-	NA	NA	NA	NA	NA
21	Orange	Parwati Bhatta Company, Vill. Baba Ladana, Kaithal	Granted	01/04/2023 - 31/03/2027	-	-	-	-	NA	NA	NA	NA	NA
22	Orange	Shiv Shanker Bhatta Company, Vill. Sirta, Kaithal	Granted	01/04/2022 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA
23	Orange	Bejrang Bhatta Co Deora Deora	Granted	01/04/2023 - 31/03/2024	-	-	-	-	NA	NA	NA	NA	NA
24	Orange	M/S Saraswati Bricks co., Vill Sajuma, Kaithal	Dismantled	-	-	-	-	-	NA	NA	NA	NA	Dismantled
25	Orange	Ridhi Sidhi Bhatta CO., Village Deora, Kaithal	Granted	01/04/2021 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA
26	Orange	Baba Rajpuri Bhatta Co., VPO Manas, Distt Kaithal	Granted	01/04/2023 - 31/03/2028	-	-	-	-	NA	NA	NA	NA	NA

27	Orange	Maa Bhagwati Bhatta Company, Mago Majri, Kaithal	Granted	01/04/2023 - 31/03/2027	-	-	-	-	-	NA	NA	NA	NA	NA	NA
28	Orange	Vishkarma Bhatta Company, Village Harsola, Kaithal	Granted	01/04/2023 - 31/03/2026	YES	ID FAN	11.10.2023	-	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Complying	NA	NA	NA	NA	NA
29	Orange	Jai Durga Bhatta Company, Harsola, kaithal	Closed on its own	01/04/2021 - 31/03/2023	YES	ID FAN	11.10.2023	-	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Non-Complying	1185, 25.10.2023	Not provide adequate sampling facility	NA	NA	SCN issued
30	Orange	Maha Shakti Bhatta Co., Vill Dohar, Distt Kaithal.	Granted	22/06/2023 - 31/03/2024	YES	ID FAN	10.10.2023	-	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Complying	NA	NA	NA	NA	NA
31	Orange	Om Bricks Company, Village Harsola, Kaithal	Granted	01/04/2023 - 31/03/2026	YES	ID FAN	11.10.2023	-	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Non-Complying	1170, 23.10.2023	Not provide adequate sampling facility	NA	NA	SCN issued
32	Orange	Shri Shyam Bricks Co, Kathwar, Kaithal	Granted	01/04/2023 - 31/03/2026	-	-	-	-	-	NA	NA	NA	NA	NA	NA
33	Orange	Sihag Bhatta Co., Village sajuma, Kaithal	Granted	01/04/2023 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA	NA
34	Orange	Raghib Bricks Co., Vill. Chousala, Kaithal	Granted	01/04/2022 - 31/03/2025	YES	ID FAN	11.10.2023	-	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Sci.-B, HSPCB	Complying	NA	NA	NA	NA	NA
35	Orange	Saharan Bhatta Co., Matour, Kaithal	Granted	01/04/2022 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA	NA
36	Orange	Shri Ram Bricks Company, Vill. Badsikri Kalan, Kaithal	Closed on its own	01.04.20 - 31.03.23	-	-	-	-	-	NA	NA	NA	NA	NA	Unit letter No. 2390 dt. 08.12.2022
37	Orange	Saraswati Gram Udyog mandal, Village Kairam, Kaithal	Granted	01.04.21 - 31.03.24	-	-	-	-	-	NA	NA	NA	NA	NA	NA
38	Orange	Surya Bhatta Co. Vill. Batta, Kaithal	Granted	01/04/2023 - 31/03/2026	-	-	-	-	-	NA	NA	NA	NA	NA	NA
39	Orange	Jai Jawla Bhatta, Vill. Balu, Kaithal	Granted	01/04/2023 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA	NA

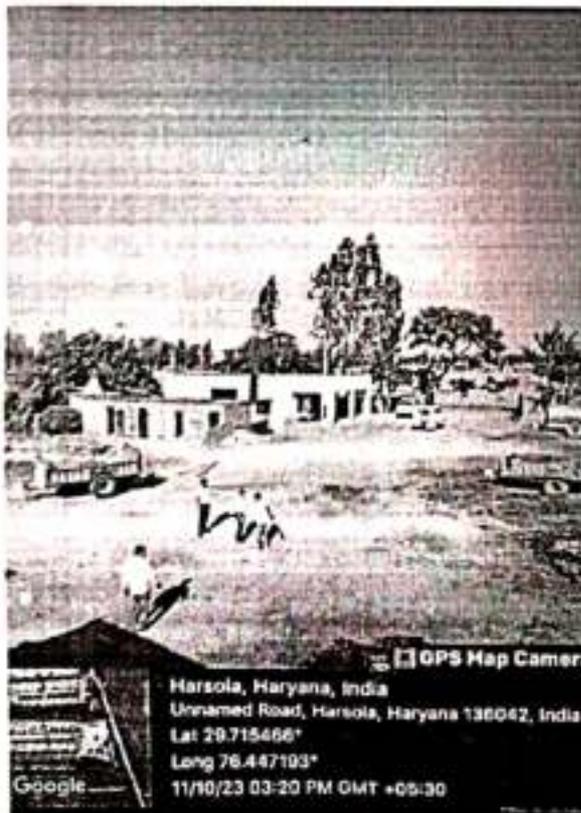
40	Orange	Jai Siya Ram Bhatta Co., Village Batta, Kaithal	Granted	01/04/2020 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
41	Orange	Balaji Bhatta Company, Vill. Chousala, Kaithal	Granted	01/04/2023 - 31/03/2026	-	-	-	-	-	NA	NA	NA	NA	NA
42	Orange	Shri Sarasari Bhatta Co., Batta, Kailram, Kalayat, Kaithal	Granted	01/04/2021 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
43	Orange	Beba Rajpuri Bhatta Co., Vill Batta, Distt Kaithal	Granted	01/04/2022 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA
44	Orange	Saraswati Bricks Co., Wazir nagar, Kaithal.	Granted	01/04/2021 - 31/03/2024	YES	ID FAN	11.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Spl.-B, HSPCB	Complying	NA	NA	NA	NA	NA
45	Orange	Pannu Bricks, Village Ballu, Kaithal	Granted	01/04/2023 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA
46	Orange	Mittal Trading Company, Village Samadha Urlana, Cheeka, Kaithal	Dismantled	01.04.17- 31.03.20	-	-	-	-	-	NA	NA	NA	NA	Dismantled vide No. 3627 dt. 16.12.2022
47	Orange	Kanwar Bhatta, Vill Kheri Gulem Ali, Teh Siwan, Distt Kaithal.	Closed on its own	01/04/2021 - 31/03/2023	-	-	-	-	-	NA	NA	NA	NA	NA
48	Orange	Rama Bricks Industries Village Dohar District Kaithal KAITHAL	Granted	01.04.23- 31.03.26	YES	ID FAN	10.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Satish Kumar, Spl.-B, HSPCB	Complying	NA	NA	NA	NA	NA
49	Orange	Saraswati Bhatta Company, Village Malikour, Kaithal	Granted	01/04/2021 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA
50	Orange	Jai Durga Bricks Company, vill. Dulyani, Kaithal	Granted	01/04/2021 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA
51	Orange	Ganesh Bhatta Company, Village Buchi, Kaithal	Granted	01/04/2020 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA
52	Orange	Shakti Bricks Co., Village Pundri, Kaithal	Granted	01/04/2021 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
53	Orange	AJIT GRAM UDYOG MANDAL VPO HABRI KAITHAL	Granted	11/12/2019 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
54	Orange	Jai Bharat Gram Udyog Mandai, Pundri, Kaithal	Granted	01/04/2023 - 31/03/2028	-	-	-	-	-	NA	NA	NA	NA	NA

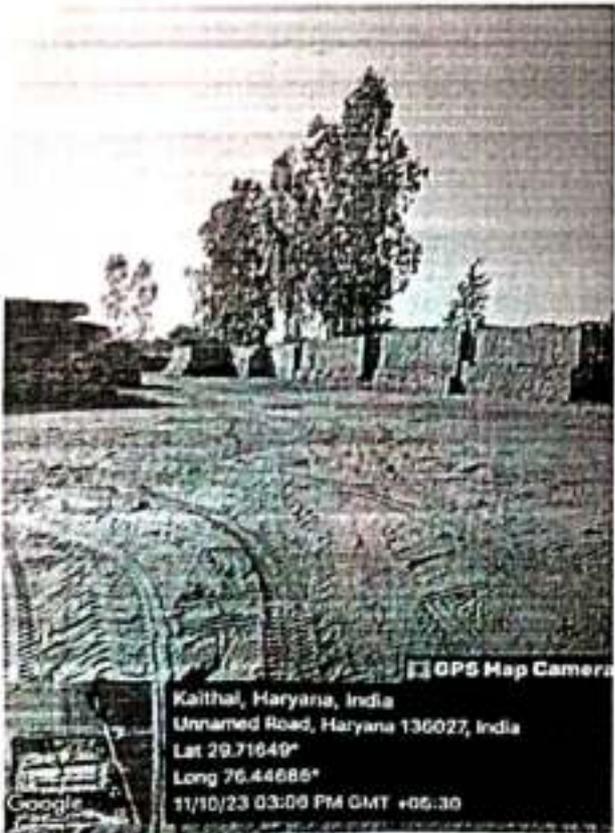
55	Orange	Shiva Bricks Ahmadpur, Tehsil Pundri, Kaithal	Granted	01.04.19-31.03.24	-	-	-	-	-	NA	NA	NA	NA	NA
56	Orange	Shankar Bhatta Co., Vill Pini, Distt Kaithal.	Granted	01/04/2022 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA
57	Orange	Shiv Shakti Bricks Company, VPO Habri, Kaithal	Granted	01/04/2021 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
58	Orange	Maruti Bhatta Company, Village Pini, Kaithal	Closed on its own	01.04.18-31.03.23	-	-	-	-	-	NA	NA	NA	NA	NA
59	Orange	Sai Bhatta Co., Vill. Sirai, Kaithal	Granted	01/04/2022 - 31/03/2025	-	-	-	-	-	NA	NA	NA	NA	NA
61	Orange	Jagatguru Sramanand Bricks Co., Habri, Kaithal	Closed by Board	-	-	-	-	-	-	NA	NA	NA	NA	Closed by Board vide No. 1779 dt. 13.09.2019
62	Orange	Sacha Satguru Bhatta Co., Vill. Gullyana, Kaithal	Closed by Board	01.04.17-31.3.20	-	-	-	-	-	NA	NA	NA	NA	Closed by Board vide No. 1235 dt. 02.07.2019
63	Orange	Vijay Bhatta Company, Kotra, Kaithal	Closed on its own	01/04/2021 - 31/03/2022	-	-	-	-	-	NA	NA	NA	NA	Unit letter No. 782 dt. 15.11.2021
64	Orange	Shree Balaji Bhatta Company, Vill. Bhana, Kaithal	Dismantled	01.04.18-31.03.20	-	-	-	-	-	NA	NA	NA	NA	Dismantled vide No. 3373 dt. 06.12.2022
65	Orange	Shiv Shankar Gram Udyog Mandal, Dhand Raod Khari Raiwall, Distt. Kaithal	Granted	01/04/2021 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
66	Orange	Shiv Shakti Bhatta Co., Vill Bhana, Distt Kaithal	Granted	01.04.20-31.03.25	-	-	-	-	-	NA	NA	NA	NA	NA
67	Orange	Balaji Gram Udyog Mandal, Bhana, Kaithal	Closed on its own	02/06/2021 - 31/03/2023	-	-	-	-	-	NA	NA	NA	NA	Unit letter No. 2440 dt. 19.12.2022
68	Orange	Luxmi Gram Udyog Mandal, Bhana, Kaithal	Granted	01.04.20-31.03.25	-	-	-	-	-	NA	NA	NA	NA	NA
69	Orange	Hanuman Bhatta Company Pundri, Rajound Road Vill. Bhana, Kaithal	Granted	01.08.19-31.03.24	-	-	-	-	-	NA	NA	NA	NA	NA

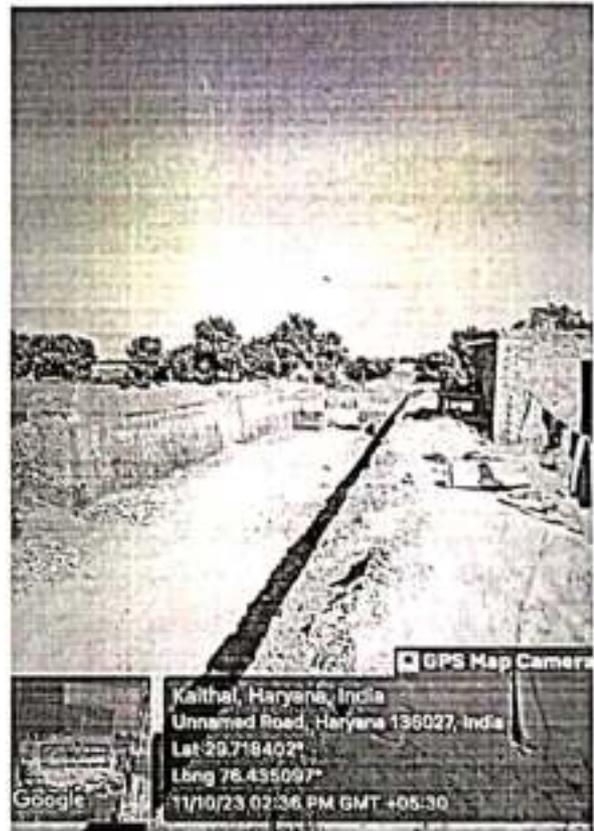
70	Orange	Bajrang Bhatta Co., Vill. Kotra, Distt Kaithal	Granted	01/04/2022 - 31/03/2027	-	-	-	-	NA	NA	NA	NA	NA	NA
71	Orange	Rana Bhatta Co., Vill Rajound ,Distt Kaithal.	Granted	01/04/2022 - 31/03/2026	-	-	-	-	NA	NA	NA	NA	NA	NA
72	Orange	Bharat Bhatta Co., Village Kithana, Kaithal	Closed on its own	01.08.19- 31.03.22	-	-	-	-	NA	NA	NA	NA	NA	NA
73	Orange	Jagdamba Bhatta Co. Vill. Kotra, Kaithal	Granted	01/04/2023 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA	NA
74	Orange	Shri Bajaji Bricks Kiln, Vill. Rohera, Kaithal	Granted	01/04/2021 - 31/03/2024	-	-	-	-	NA	NA	NA	NA	NA	NA
75	Orange	Shree Lakshmi Bhatta Co., Rajound, Kaithal	Granted	01/04/2023 - 31/12/2024	-	-	-	-	NA	NA	NA	NA	NA	NA
76	Orange	Jai Jagdamba Bhatta Co., Vill Sherda, Distt Kaithal	Granted	01/04/2022 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA	NA
77	Orange	Jai Bajrangbali Bhatta Co., Rajound, Kaithal	Granted	01/04/2022 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA	NA
78	Orange	Jai Durga Bhatta Co., (Old name Krishan Murari) Village Kithana, Kaithal	Closed by Board	-	-	-	-	-	NA	NA	NA	NA	NA	Closed by Board vide No. 1304 dt. 18.07.2019
79	Orange	Om Shanti Bricks Company Village Kithana	Granted	31/08/2021 - 31/03/2024	-	-	-	-	NA	NA	NA	NA	NA	NA
80	Orange	Shree Ram Bhatta Kithana	Granted	01/04/2022 - 31/03/2025	-	-	-	-	NA	NA	NA	NA	NA	NA
81	Orange	Gopal Bhatta Co., Pabnawa, Kaithal	Granted	01.04.20- 31.03.24	YES	ID FAN	06.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Vikash Kumar, JEE, HSPCB	Non Complying	1167, 23.10.2023	Not provide adequate sampling facility	NA	NA	SCN issued
82	Orange	Haryana Bhatta Co., Chandiana, Distt Kaithal	Granted	01.04.16- 31.03.24	YES	ID FAN	06.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Vikash Kumar, JEE, HSPCB	Complying	NA	NA	NA	NA	NA
83	Orange	Aggarwal Bricks Company, Vill. Sakra, Kaithal	Granted	01/04/2023 - 31/03/2024	-	-	-	-	NA	NA	NA	NA	NA	NA

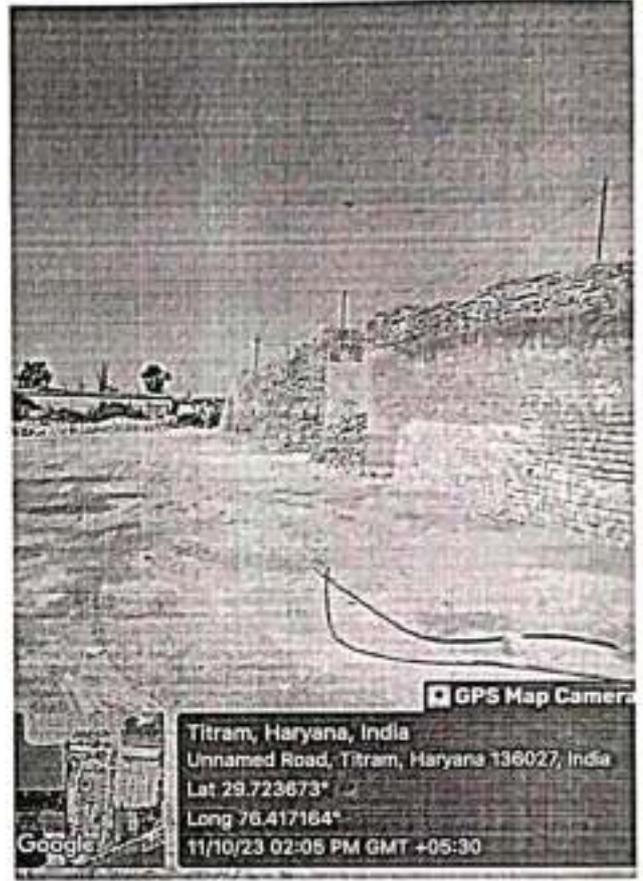
84	Orange	Amar Gram Udyog Mandal, Vill. Chandiana, Kaithal	Granted	01/04/2022 - 31/03/2027	YES	ID FAN	06.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Vikash Kumar, JEE, HSPCB	Complying	NA	NA	NA	NA
85	Orange	Nirmal Bhatta Co., VPO Ahun, Pundri, Kaithal	Closed on its own	-	-	-	-	-	NA	NA	NA	NA	Unit letter No. 51 dt. 04.06.2020 SCN issued
86	Orange	Hindustan Bhatta Company., Vill Chandiana, Distt Kaithal	Granted	01/04/2021 - 31/03/2026	YES	ID FAN	06.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Vikash Kumar, JEE, HSPCB	Non-Complying	1169, 23.10.2023	Not provide adequate sampling facility	NA	NA
87	Orange	Swami Bhatta Co., Village Kaul, Kaithal	Closed on its own	01/04/2018 - 31/03/2019	-	-	-	-	NA	NA	NA	NA	Unit letter No. 52 dt. 04.06.2020 NA
88	Orange	Ganesh Bhatta Co., Vill Pabnawa, Distt Kaithal	Granted	01/04/2023 - 31/03/2028	YES	ID FAN	06.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Vikash Kumar, JEE, HSPCB	Complying	NA	NA	NA	NA
89	Orange	M/S Hanuman Bhatta Co., Vill Khirak pendav, Distt Kaithal	Dismantled	01/04/2016 - 31/03/2017	-	-	-	-	NA	NA	NA	NA	Dismantled vide No. 3625 dt. 16.12.2022 NA
90	Orange	Jai shree Ram Bhatta CO, Pharal, Kaithal	Granted	01.04.2023 to 31.03.2025	-	-	-	-	NA	NA	NA	NA	NA
91	Orange	M/S Jai Jagdamba Bhatta Co., Vill Pharal, Distt Kaithal	Dismantled	18/09/2014 - 17/12/2014	-	-	-	-	NA	NA	NA	NA	Dismantled
92	Orange	GURU BRAHMANAND GRAM UDYOG MANDAL, Kaul, Kaithal	Closed on its own	01.04.20 - 31.03.23	YES	ID FAN	06.10.2023	Sh. Suneel Dave, Director, CPCB & Sh. Vikash Kumar, JEE, HSPCB	Non-Complying	1168, 23.10.2023	Not provide adequate sampling facility	NA	SCN issued
93	Orange	Maa Durga Bhatta Co, Pharal	Closed on its own	01.04.20 - 31.03.23	-	-	-	-	NA	NA	NA	NA	NA
94	Orange	Shankar Building Service, Village Gulha, Kaithal	Granted	01.04.21 - 31.03.25	-	-	-	-	NA	NA	NA	NA	NA
95	Orange	Pawan Kumar BKO, Vill. Bhuna, Kaithal	Granted	01.04.19 - 31.03.24	-	-	-	-	NA	NA	NA	NA	NA
96	Orange	Surinder Kumar BKO, Mahmood Pur, Kaithal	Granted	01/04/2023 - 31/03/2028	-	-	-	-	NA	NA	NA	NA	NA

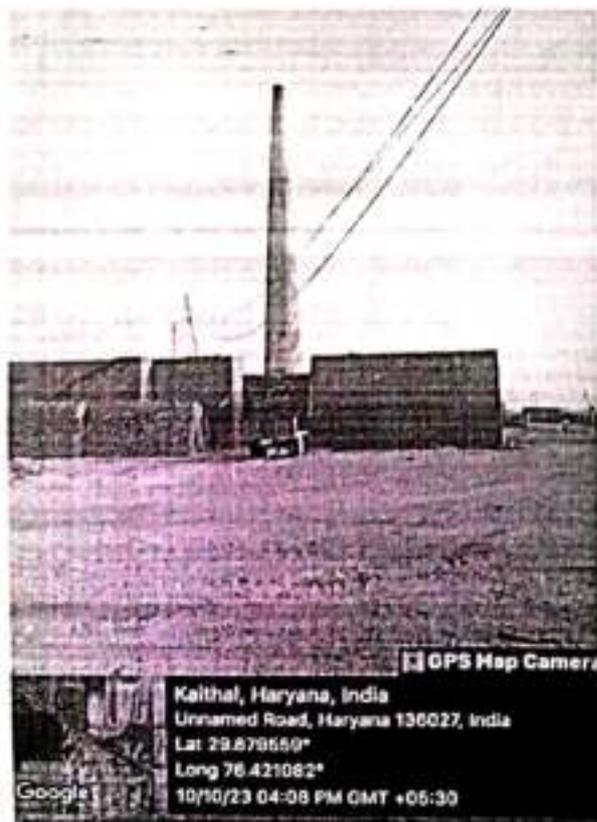
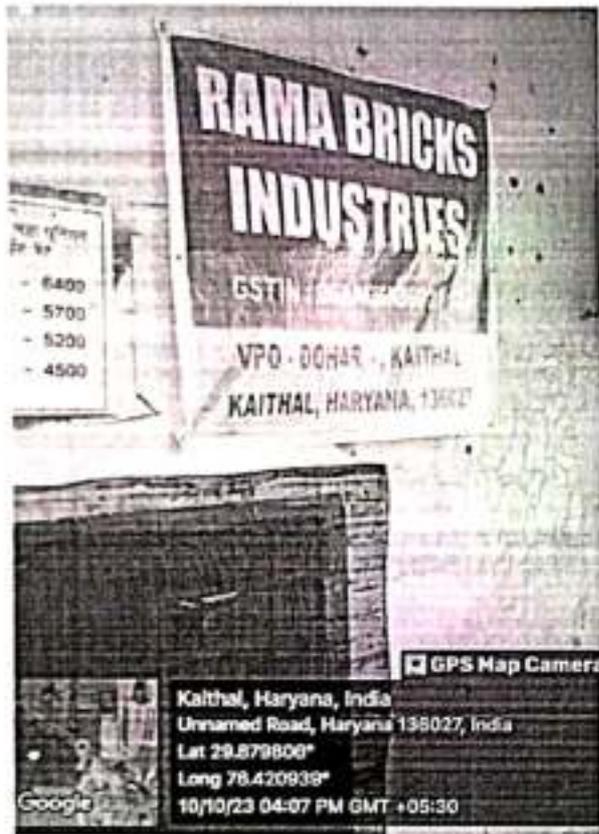
97	Orange	Ram Sarup Mittal BKO, Vill. Sadarheri, Kaithal	Granted	01/04/2019 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
98	Orange	Ram Swarup BKO, Vill. Sadarheri, Kaithal	Granted	01/04/2023 - 31/03/2027	-	-	-	-	-	NA	NA	NA	NA	NA
99	Orange	Joginder Singh BKO, Village Azimgarh, Kaithal	Granted	01.04.2020- 31.03.2025	-	-	-	-	-	NA	NA	NA	NA	NA
100	Orange	Jain Bricks Traders, Vill. Balbehra, Kaithal	Granted	01/04/2019 - 31/03/2024	-	-	-	-	-	NA	NA	NA	NA	NA
101	Orange	Jai Durga Bhatta Company, Kamheri	Closed by Board	01.08.19- 31.03.21	-	-	-	-	-	NA	NA	NA	NA	Closed by Board vide No. U/56533/202 1 dt. 27.08.21
102	Orange	Jai Shiv Shankar Bhole BKO, Bhagal, Cheeka, Kaithal	Granted	01/04/2023 - 31/03/2028	-	-	-	-	-	NA	NA	NA	NA	NA



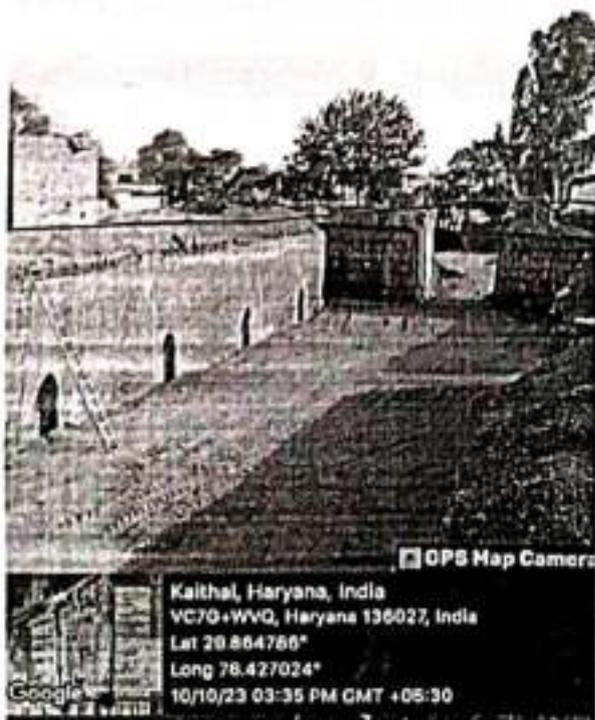
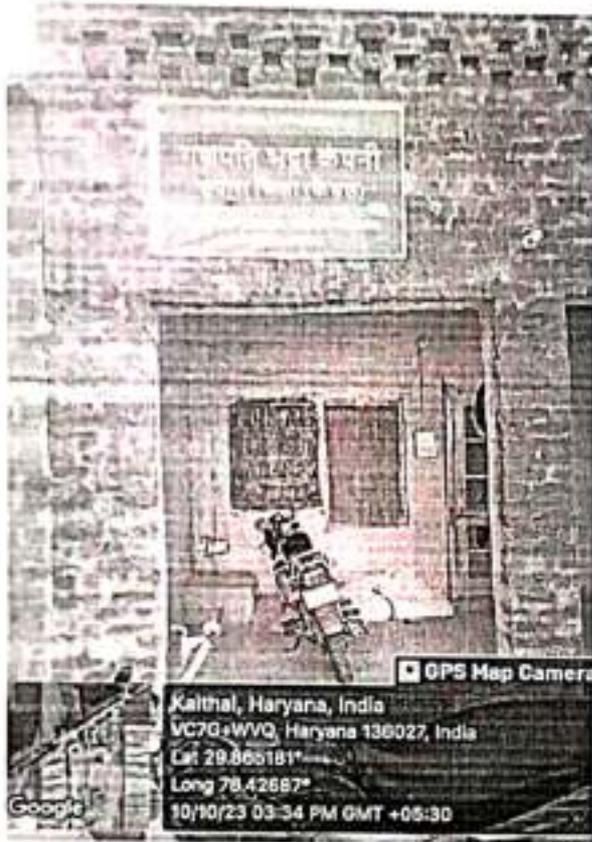


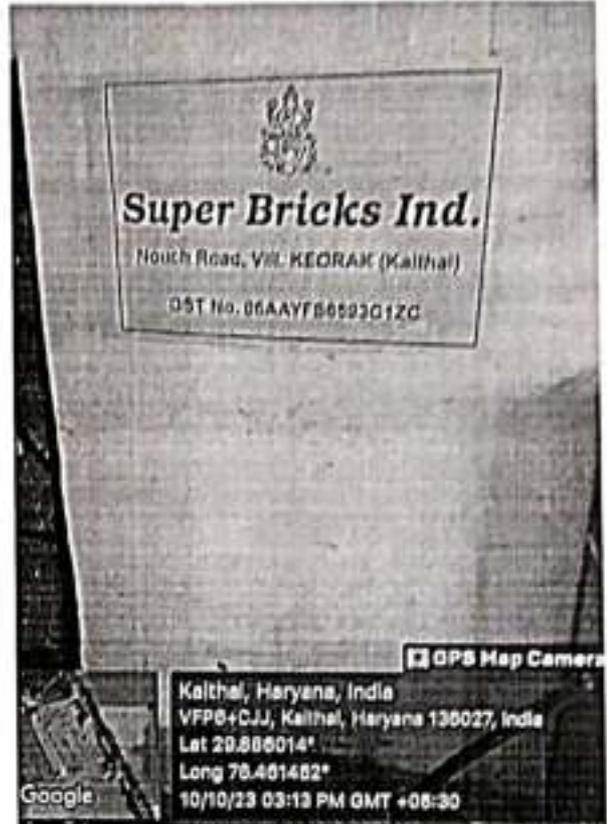


















Regional Office

## Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HISPVA KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KA1/2023/ 1167

Regd. &amp; Email

Dated: 23.10.2023

To

M/s Gopal Bhatta Co.,  
VPO Pabnawa, Distt Kaithal

**Sub : Show cause notice for closure and revocation of CTO under section 31-A & 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and for Imposition of environmental compensation for non-compliance under Air Act, 1981.**

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Gopal Bhatta Co., VPO Pabnawa, Distt Kaithal was carried out on 06.10.2023 by the team.

Whereas, Inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided porthole as per guidelines.3. The Unit not provided platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

### 31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

**Explanation:** For the avoidance of doubts It is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process; or
- The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,  
Kaithal Region



Regional Office

## Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL.

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1168

Regd. &amp; Email

Dated: 23.10.2023

To

M/s Guru Brahamanand Gram Udhog Mandal,  
Village Kaul, Distt Kaithal

**Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and for Imposition of environmental compensation for non-compliance under Air Act, 1981.**

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Guru Brahamanand Gram Udhog Mandal, Village Kaul, Distt Kaithal was carried out on 06.10.2023 by the team.

Whereas, Inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines. 3. The Unit not provided adequate platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person.

### 31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

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- The closure, prohibition or regulation of any industry, operation or process; or
- The stoppage or regulation of supply of electricity, water or any other service.

  
23/10/23  
Regional Officer,  
Kaithal Region





Regional Office

## Haryana State Pollution Control Board,

SCO 161 - F, 162, 163 SECOND FLOOR SECTOR 20, HISVP KATHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1169

Regd. &amp; Email

Dated: 23.10.2023

To  
M/s Hindustan Bhatta Company,  
Village Chandlana, Distt Kalthal

Sub : Show cause notice for closure and revocation of CTO under section 31-A & 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Hindustan Bhatta Company, Village Chandlana, Distt Kalthal was carried out on 05.10.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines. 3. The Unit not provided platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

### 31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process; or
- The stoppage or regulation of supply of electricity, water or any other service

  
Regional Officer,  
Kathal Region.

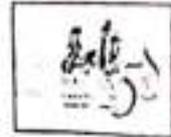


Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HISVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1170

Regd. &amp; Email

Dated: 23.10.2023

To

M/s Om Bricks Company,  
Village Harsola, Distt Kailthal

Sub : Show cause notice for closure and revocation of CTO under section 31-A & 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and for Imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors. directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Om Bricks Company, Village Harsola, Distt Kailthal was carried out on 11.10.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines.3; The Unit not provided ladder in platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

#### 31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process; or
- The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,  
Kaithal Region

OK



Regional Office

## Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HISVP KAITHAL.

Email-hspobrokat@gmail.com



No. HSPCB/KA1/2023/ 1185

Regd. &amp; Email

Dated: 25.10.2023

To

M/s Jal Durga Bhatta Company,  
Village Harsola, Distt Kaithal

**Sub: Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation for non-compliance under Air Act, 1981 and being a non-applicant.**

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Jal Durga Bhatta Company, Village Harsola, Distt Kaithal was carried out on 11.10.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines.3. The Unit not provided platform as per guidelines for sampling. 4. CTO already expired and unit is non-applicant.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts and being a non-applicant.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit and responsible person.

### 31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts It is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process; or
- The stoppage or regulation of supply of electricity, water or any other service.

  
Regional Officer,  
Kaithal Region  


Dr.